NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 05/2018 IN CP (IB) NO. 15/Chd/CHD/2017 (Decided matter)

Under Section 60 (5) of Insolvency and Bankruptcy Code, 2016

In the matter of:

Punjab National BankFinancial Creditor.

Versus

M/s. James Hotels Ltd.Corporate Debtor.

Present: Mr. Vivek Sheoran, Advocate for the applicant Mr. Neeraj

Mohindroo.

Mr. N.K. Setia & Mr. S.S. Brar, Advocates for Promoter-Director

Mr. Har Avtar Singh Arora.

CA No. 05/2018

Mr. Nitin Kumar Setia, Advocate submits that he has already filed a Caveat for Promoter-Director Mr. Har Avtar Singh Arora which is under objection. CA No. 225/2017 is already fixed for 11.01.2018. List the instant CA also on 11.01.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 09, 2017